

High Court of Jammu and Kashmir at Srinagar.

Order

No: 428

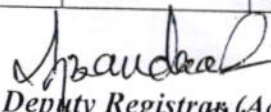
Dated: 3/7/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2018-19 as per detail given below:-

Rs. In lacs.

S.No	Name of the court	001 Salary	007 O.E.	002 T.E.	014 POL	006 Telephone.	641- Pensionary Charges (NPS)
1	Pr. D&S Judge, Kargil.	15.00	0.20	0.50	0.20	---	0.30
2	Pr. D&S Judge, Srinagar.	---	0.20	---	0.30	---	---
3	Pr. D&S Judge, Leh.	---	---	---	0.20	---	---
4	Pr. D&S Judge, Budgam.	---	0.15	---	0.20	---	0.30
5	Pr. D&S Judge, Bhaderwah.	20.00	0.15	0.20	0.20	---	0.30
6	Pr. D&S Judge, Poonch.	---	---	---	---	0.15	---
7	Pr. D&S Judge, Samba.	15.00	0.15	---	0.20	---	0.25
8	Pr. D&S Judge, Bandipora	---	0.15	---	---	---	---
9	Addl. D&S Judge, Handwara.	---	---	---	---	0.10	---
10	Addl. D&S Judge, Rajouri.	---	---	---	---	---	0.25
11	3 rd . Addl. D&S Judge, Jammu	15.00	0.15	0.40	0.15	---	0.40
12	C.J.M. Udampur.	10.00	0.10	0.30	0.15	---	---
13	C.J.M. Samba.	15.00	0.10	---	0.15	---	0.30
14	Sub Judge, Kupwara.	15.00	---	0.50	0.15	0.10	0.20
15	Sub Judge, Nowshera.	10.00	---	0.30	---	---	0.25
16	Spl.Mob. Mag. (Tr), Sgr.	---	---	---	0.20	---	---
17	Munsiff, Shangus.	15.00	0.10	0.30	0.10	---	0.25
18	Munsiff, Basohli.	15.00	0.10	0.30	0.10	---	0.25
19	Munsiff, Hiranagar.	10.00	0.10	---	0.10	0.10	0.25
20	Munsiff, Buniyar.	---	---	0.10	---	---	0.25
21	Munsiff, Ramban.	---	---	---	0.10	---	0.25
22	Munsiff, Samba.	---	---	---	0.10	---	0.25
23	Munsiff, Bhaderwah.	10.00	0.10	---	0.10	---	0.25
24	Munsiff, Kishtwar.	---	---	---	---	---	0.25
25	Distt. Mob. Mag.(Tr) Poonch	---	0.10	0.30	0.15	---	0.25
26	Addl. Mob. Mag. (Tr)Srinagar.	---	---	0.20	0.15	---	0.30
27	Ist. Addl. Munsiff, (Forest Mag) Jammu.	---	0.10	---	0.10	---	0.25
28	3 rd . Addl. Munsiff, Jammu.	---	---	---	---	0.10	---
29	Addl. Mob. Mag. Kishtwar.	---	---	---	---	---	0.25
30	Addl. Mob. Mag. Pahalgam	---	0.10	0.30	0.15	---	---

By Order.

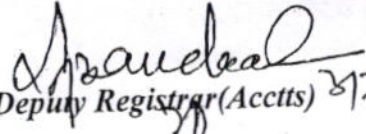

Deputy Registrar (Accts)

No: 12432-81/AC Dated: 3/7/2018

Copy to the:-

- 1-8 Pr. D&S Judge, Kargil/Srinagar/Leh/Budgam/Bhaderwah/Poonch/Samba/Bandipora..
- 9-10. Addl. D&S Judge, Handwara/Rajouri.
11. 3rd. Addl. D&S Judge, Jammu.
- 12-13 C.J.M. Udampur/Samba.
- 14-15 Sub Judge, Kupwara/Nowshera.
16. Spl.Mob. Mag. (Tr) Srinagar.

- 17-24 Munsiff, Shangus/Basohli/Hiranagar/Buniyar/Ramban/Samba/Bhaderwah/Kishtwar.
25. Distt. Mob. Mag. (Tr) Poonch.
26. Addl. Mob. Mag. (Tr) Srinagar.
27. Ist. Addl. Munsiff(Forest Magistrate) Jammu.
28. 3rd. Addl.Munsiff, Jammu.
29-30 Addl. Mobile Magistrate, Kishtwar/Pahallgam.
31. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
32. Treasury Officer, Saddar Treasury Srinagar.
33-51 Treasury Officer, Kargil/Leh/Budgam/Bhaderwah/Poonch/Samba/Bandipora/Handwara/Rajouri
Udhampur/Kupwara/Nowshera/Shangus/Basohli/Hiranagar/Buniyar/Ramban/Kishtwar/Aishmuq
am.
..... for information and necessary action.
52. Order Book.


Deputy Registrar (Acccts) 27
2